

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER  
FIRST APPELLATE AUTHORITY  
(Under Section 19 of RTI Act, 2005)  
Ministry of Law & Justice  
Department of Legal Affairs  
Room No. 406-B 'A' Wing  
Shastri Bhawan, New Delhi – 110001  
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**Appeal No. 23(62)/2012 – IC**

IN THE MATTER OF:

Shri A.K. Belwal, MA, Indian Economic Service (Retd.),  
137, Sukhdev Vihar,  
P.O. Jamia Nagar, New Delhi-110025.

Appellant

Versus

Central Public Information Officer  
Ministry of Law & Justice  
Department of Legal Affairs  
Shastri Bhawan, New Delhi

Respondent

**Date of Hearing : 19.06..2012**

Present :

1. None for the Appellant.
2. Shri Nirmal Singh, Director & CIPO alongwith Shri Tilak Raj, UDC, Implementation Cell Deptt. of Legal Affairs, Ministry of Law & Justice.

**ORDER**

1. The Appellant Dr. A.K. Belwal filed the present appeal on the ground that he has not been provided information as sought by him vide his application dated 17.11.2011.
2. CPIO has informed that his application has been forwarded to the Deptt. of Personnel & Training, which is the nodal Deptt. on the subject matter of the application of Dr. A.K. Belwal, in pursuance to the earlier orders dated 12.01.2012 of Shri R. Raghupati, Additional Secretary and the then Appellate Authority.
3. The CPIO has also informed that Dr. Belwal met him and shown his satisfaction about the information given by the Deptt.

4. The Appeal is disposed off.
5. File consigns to records.

6. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provision of RTI Act, 2005.

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22  
2016  
To

(Satish Chandra)  
Joint Secretary & Legal Adviser  
First Appellate Authority

1. Shri A.K. Belwal, MA, Indian Economic Service (Retd.), 137, Sukhdev Vihar, P.O. Jamia Nagar, New Delhi-110025. **(by Speed Post)**.
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi- 110001
3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi- 110001
4. PPS to Law Secretary for information.